

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-107-2020**

Joaquim Reginald Mendes .... Petitioner  
Versus  
The State of Goa & Others .... Respondents

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Mr. Vivek Rodrigues, Advocate holding for Mr. Preetam Talaulikar, Advocate for the Petitioner.

Mr. Devidas Pangam, Advocate General with Mr. Geetesh Shetye, Additional Government Advocate for the Respondents.

**Coram:- M.S. SONAK &  
M.S. JAWALKAR, JJ.**

**Date:- 28<sup>th</sup> July, 2020**

P.C.

At the request made on behalf of Mr. Talaulikar, we adjourn this matter by two weeks.

2. Mr. Rodrigues who holds for Mr. Talaulikar states that private notices as well copy of the petition will be served upon the respondents by the next date.

**M.S. JAWALKAR, J.**

**M.S. SONAK, J.**

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